

6. Shri N. R. Muniswamy  
7. Shri Tarkeshwar Pandey\*

12.48 hrs.

## STATEMENT RE. ORGANISATION OF ASSAM

12.47 hrs.

## CONVICTION OF MEMBERS

MR. SPEAKER : I have to inform the House that I have received the following telegrams dated the 7th May, 1968 from the Magistrate First Class, Chaziabad :—

“Shrimati Ganga Devi and Shri Sunderlal, Members, Lok Sabha, were convicted this day for an offence under Section 447 I.P.C. to pay a fine of Rs. 500/- each or in default each one of them to undergo rigorous imprisonment for three months. They were released immediately after allowing on their request ten days' time to pay fine imposed on them.”

श्री मधु लिमये (मुं गेर) : अध्यक्ष महोदय, फिर वही बात हो रही है। इस में 447 धारा के बारे में कह दिया है, जिस से कुछ पता नहीं चलता है। नियम में साफ लिखा है कि उन को कारण देना चाहिये। बार-बार यहाँ पर इस का उल्लंघन हो रहा है। आप उन को आदेश दीजिये।

MR. SPEAKER : We will bring it to their notice. Whatever telegram I received exactly verbatim I have quoted now. I will inform them that they must give the reasons.

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## Thirty-first Report

SHRI KHADILKAR (Khed) : Sir, I beg to present the Thirty-first Report of the Committee on Private Members' Bills and Resolutions.

12.49 hrs.

## STATEMENT RE. RAILWAY ACCIDENT AT ANAPARTI

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : Mr. Speaker, Sir, information has been received that 38 Down Madras-Howrah Janata Express collided with the rear of a Down Goods Train at Anaparti Station on Rajahmundry-Waltair Section of the South Central Railway at about 01.48 hours this morn-